- 27. Bharatiya Mahila Federation Bombay, Committee, Bombay,
- 28. The National Council of Churches in India Nagpur.
- 29. Christian Truth Book Room, New Bombay.
 - 30. Our Lady of the Rosary Church. Shindudurg.
 - 31. Poong English Adventists High School, Poona,
 - 32. Centre of Science for villages, Wardha, (M.S.)
 - 33. The Yoga Institute, Bombay.
 - CNI—CCC—Warden, Training Centre, Nagpur.
 - 35. Sanctuary of Peace and Harmony, Bombay.

Jute modernisation fund

- 9. SHRI M. A. EABY: Will the Minister of TEXTILES be pleased to state:
- (a) whether the Jute Modernisation Fund of Rs. 250 crores sanctioned for West Bengal is a Central project; and
- (b) if so, who will monitor this project. State or the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) The Government of India have set up a Jute Modernisation Fund of Rs. 150 crores under the auspices of Industrial Finance Corporation of India.

(b) A Monitoring Committee under the Chairmanship of Secretary, Ministry of Textiles has been set up to review the implementation of the programme. The Committee includes a representative of the State Governmen of West Bengal.

Exports to the United States

- 10. SHRI RAMNARAYAN GOSWA-MI: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that due to imposition of restricted entry of

- goods by the United States Government, country's exports to that country have suffered a lot.
- (b) a so, what steps have been taken by Go, comment to overcome this satuation, and
- (c) what is the fesult of these steps?

THE MINISTER OF CTATE IN THE MINISTRY OF COMMERCE (SERI P. R. DAS MUJULE) (a) to (c) Non-oil exports from India to USA during the last few years have been as under:—

(Value in Rs. crores)
1981-32 920.20
1982-83 950 25
1983-84 1395.55
1984-85 1765.83
1985-86 1994.18 (Provisional)

The general frend of exports from India to USA has been upward. However, India's exports of textiles and clothing have faced the constraint of quotas and exports of certain from and steel products have been affected by anti-dumping and countervailing duties.

Recently India has successfully concluded a five year Bilateral Agreement on textiles and clothing commencing from 1st January, 1987. This agreement provides larger access for exports of these items. The antidumping and countervailing duty investigations have been contested in U.S. Courts. The matter has also been taken up bilaterally at Inter-Governmental level and in the multilateral forum of GATT in an effort to minimise the effect of these proceedings on India's exports

Economic assistance to Nepal

- 11. SHRI SURENDRA SINGH THA-KUR: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:
- (a) the extent of economic assistance being provided by India to Nepal; and